

PUBLIC SUMMONS

IN THE AHMEDABAD CITY CIVIL COURT AT AHMEDABAD
CIVIL SUIT No. 377 of 2021.

Plaintiff Advocate Parag C. Gandhi

Exh. 13

Plaintiff : SHRI KAMLESH KALIDAS SHAH

V/s.

Defendant : 2) RITA BABULAL SHAH

3/A, APOLLO PARK SOCIETY, NARANAYAN NAGAR, AHMEDABAD-380007

4) INVESTOR EDUCATION AND PROTECTION FUND

A-GROUND FLOOR, JEEVAN VIHAR, BUILDING, 3, SANSAD MARG, NEW DELHI - 110001

Suit Valued Rs. 2,00,000/-

Whereas you the Defendant No. 2 to 4 is hereby informed you that the summons issued against you by this court Through bailiff and through various mode of service, it has returned unserved Subsequently, and as your current whereabouts are unknown, Hence in the consequence Plaintiff advocate has given application Vide Exh.10 and Court ordered on it, therefor this summons published.

The plaintiff therefore prays as under:-

4 (a) Declare that act of defendant No. 2 of putting false signature on transfer deed is illegal and unjust and declare that defendant No. 2 has no right, title or interest upon the suit share as mentioned in para-2 of the plaint.

Therefore, You the Defendant No. 2 and 4 is hereby summoned to appear in this court in person or by a pleader duly instructed, and able to answer all material question relating to the suit, or who shall be accompanied by some person able to answer all such question on the day of 20/06/2023 at 11-00 O Clock in the noon to answer the claim, and as the day fixed for your appearance is appointed for the final disposal of the suit, you must be prepared to produce on that day all the witnesses upon whose evidence and all the documents upon which you intend to rely in support of your defense.

Take notice that, in default of your appearance on the day before mentioned the suite will be heard and determined in your absence.

Given under my hand and seal of this Court On this 21st day April of 2023

Sd/-
(A. N. Chavda)
Prepare by
Assistant

Sd/-
(S. J. Bhagat)
Compare by
Bench Clerk Grade-I

Sd/-
(A. P. Joshi)
Registrar
City Civil & Sessions Court
Bhadra, Ahmedabad

FORM P9

PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India
(Pre-packaged Insolvency Resolution Process) Regulations, 2021)

FOR THE ATTENTION OF THE CREDITORS OF

SHREE RAJASTHAN SYNTAX LTD.

Notice is hereby given that the Adjudicating Authority, Jaipur Bench has ordered for the commencement of pre-packaged insolvency resolution process for Shree Rajasthan Syntax Ltd. on 25.04.2023.

RELEVANT PARTICULARS

I	II	III
1. Name of corporate debtor		SHREE RAJASTHAN SYNTAX LTD.
2. Former name(s), if changed in last two years		NA
3. Date of incorporation of corporate debtor		15.11.1979
4. Authority under which corporate debtor is incorporated / registered		Registrar of Companies, Rajasthan
5. Identification number		L24302RJN573PLC001948
6. Address of the registered office and principal office (if any) of corporate debtor		27-A, First Floor, Meera Nagar, Housing Board Colony, Udaipur-313 001 (Rajasthan)
7. Pre-packaged insolvency commencement date		15.04.2023 (The order dated 15.04.2023 was received by undersigned on 25.04.2023)
8. Name and registration number of the resolution professional		Lekh Raj Bajaj Regd. No. 1881/1PA-002/IP-N00039/2016-17/10078
9. Address and e-mail of the resolution professional, as registered with the Board		107, Agarwal Prestige Mall, Adjoining to MZX Pitampura, Delhi-110 034 lekhrabajaj@gmail.com
10. Address and e-mail to be used for correspondence with the resolution professional		107, Agarwal Prestige Mall, Adjoining to MZX Pitampura, Delhi-110034 prepackcirp@gmail.com
11. List of claims shall be made available from 27.04.2023 at:		107, Agarwal Prestige Mall, Adjoining to MZX Pitampura, Delhi-110034

Sd/-
LEKHRAJ BAJAJ
Resolution Professional

Regn. No. : 1881/1PA-002/IP-N00039/2016-17/10078

AFA Valid till 21.11.2023

Date : 26.04.2023
Place : Delhi

Email Id : lekhrabajaj@gmail.com prepackcirp@gmail.com

Form No. URC-2

[Pursuant to section 374(b) of the companies

"IMPORTANT"



Piramal Capital & H
(Formerly known as Dewan Hou)
CIN: L65910MH1984PLC032639
Registered Office: Unit No.-601, 6th Floor, Piramal Amiti Building, Piramal Agastya C
LBS Marg, Kurla (west), Mumbai-400070 -T +91 22 3802 4000,
Branch Office: Plot no-6, Block-A 2nd Floor, Sector 2, Noida - 201301
Branch Office : Unit No 6 & 8, First Floor, Raksha Business Center, Ambala Chand
Code-140603

POSSESSION NOTI

For Immovable Property as per Rule 8-(1) of the Security Interest (En

Whereas, the undersigned being the Authorized Officer of Piramal Capital & Housing Finan Corporation Ltd) under the Securitisation and Reconstruction of Financial Assets and Enfo of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enfor Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein belo 60 days from the date of receipt of the said notice. The borrower having failed to repay the Guarantor(s) and the public in general that the undersigned has taken Possession of the p conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of t The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act assets. The borrower in particular and the public in general are hereby cautioned not to dea will be subject to the charge of Piramal Capital & Housing Finance Ltd. (Formerly Known amount as mentioned herein under with interest thereon

Sr. No.	Name of the Borrower(s) / Guarantor(s)	Description of Secured As (Immovable Property)
1.	(Loan Code No-28600000988), (Haridwar-Branch), Rajendra Kumar (Borrower) / Naresh Rani (Co-Borrower)	All the Part & Parcel of Property - Part No 127 private Plot No 11, Situated In No 15, vill. badshahpur Dar Abadi Gaura Colony Saharanpur Saharanpur Uttar P :-247001
2.	(Loan Code No-29200000238), (Yamunanagar-Branch), Ashwani Kumar (Borrower) / Roohi W/o Ashwani Kumar (Co-Borrower)	All the Part & Parcel of Property - Plot Khasra No 1637, Wake Gram Sheli Kadeem Dar, Abadi, New Indra C Saharanpur Saharanpur Uttar Prai 247001
3.	(Loan Code No-29200000809), (Yamunanagar-Branch), Babli Wo Sanjay Kumar (Borrower) / Sanjay Kumar (Co-Borrower)	All the Part & Parcel of Property - Plot Khasra No 547, Near Jali Wali Factory Vihar Colony Saharanpur Saharanpur Pradesh :-247001
4.	(Loan Code No-28600002438), (Haridwar-Branch), Nikhil Sharma (Borrower) / Kavita Sharma (Co-Borrower)	All the Part & Parcel of Property - F Khasra No-1509, sky World School salemur Rajputan Pargna-bhagw Haridwar Saharanpur Uttar Pradesh :-24
5.	(Loan Code No-29200000853), (Yamunanagar-Branch), Babli Wo Sanjay Kumar (Borrower) / Sanjay Kumar (Co-Borrower)	All the Part & Parcel of Property - Pl 44, khasra No 547, near Jali Wali Factory Vihar Colony, Saharanpur Sahar Saharanpur Uttar Pradesh :-247001
6.	(Loan Code No-29200000935), (Yamunanagar-Branch), Sanjay Kumar (Borrower) / Mimala (Co-Borrower)	All the Part & Parcel of Property - Plot Khasra No-18, Near Jali Wali Factory Abi Pura Colony Saharanpur Sahar Saharanpur Uttar Pradesh :-247001
7.	(Loan Code No-09700007635), (Dehradun-Branch), Imperial Education Trust (Borrower) / Rajneesh Kumar, Raj Kumar Saini, Sumit Saini, Aravind Kumar (Co-Borrower)	All the Part & Parcel of Property - Khas 73 Khata No -00078 Shri Guru Ram Raji Situated At Gram Matlabpur Bhaga Haridwar Saharanpur Uttar Pradesh :-24
8.	(Loan Code No-24900000892), (Delhi Janakpuri-Branch), William Raj (Borrower) / Dharma Raj Vansi (Co-Borrower)	All the Part & Parcel of Property - Prop N & 145, Third Floor Rear Side Kh. N Subhash Park, Vill-bindapur Block-b Uttam Nagar Delhi New Delhi Delhi :-110
9.	(Loan Code No-09600001428), (New Delhi-west-Branch), Roop Chandra (Borrower) / Suman Devi (Co-Borrower)	All the Part & Parcel of Property - Prop RZ-17/258, First Floor Khasra No. 258 Sagarpur, Village Nasirpur, New Delhi Delhi New Delhi Delhi :-110046
10.	(Loan Code No-23400003567), (Agra-Branch), Mukesh (Borrower) / Aradhana (Co-Borrower)	All the Part & Parcel of Property - Plot No-19, Preet Vihar Colony Waka Mauza Shamshabad Road, Agra Agra Uttar Pra 282001
11.	(Loan Code No-23400000048), (Agra-Branch), Raghuraj Singh (Borrower) / Anju Pal (Co-Borrower)	All the Part & Parcel of Property - House At Khasra No. 2163 Ganpati Nagar, Chandra Nagar Mauzanarich Agra Agra Pradesh :-282002
12.	(Loan Code No-26600000617), (Delhi Rajouri Garden-Branch), Sunil Kumar (Borrower) / Neetu Sharma (Co-Borrower)	All the Part & Parcel of Property - Flat No 3Rd Floor Pocket- 6, Nasirpur, Ph Category- B, Dwarka New Delhi New Delhi :-110045
13.	(Loan Code No-23400000538), (Agra-Branch), Raman (Borrower) / Arti (Co-Borrower)	All the Part & Parcel of Property - Hou D-456, Ews, Kalindi Vihar Etmadpur, Naraiyach Agra, Agra Agra-282001
14.	(Loan Code No-25600000503), (Karkarduma Noida-Branch), Vishal Khurana (Borrower) / Neha Khurana (Co-Borrower)	All the Part & Parcel of Property - Ur 1804 Floor No. 18th tower T 18 Nirala Est. Plot No Gh-04 Techzone 4 greater Greater Noida Gautambudh Nagar Pradesh :-201308
15.	(Loan Code No-234000002021), (Agra-Branch), Ajay Kumar Jain (Borrower) / Soni Jain (Co-Borrower)	All the Part & Parcel of Property - Unit N Sutej Tower 3 5th Floor Ganpati Sma Sikandra Mauza Baipur Agra Agra Pradesh :-282007
16.	(Loan Code No-13100001893), (Noida 1 Rajendra Place-Branch),	All the Part & Parcel of Property - Proper Wz-316, Plot No. A-172 Block-a, Khasra 0051, 1st floor, 1st floor, New Delhi :-201308